

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 65 OF 2019 & IA No. 301 OF 2019****Dated: 6th November, 2019****In the matter of:****Cogeneration Association of India****.... Appellant(s)****Versus****Maharashtra Electricity Regulatory Commission & Anr.****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **08.01.2020**.

Court Master

NR